



CALL FOR ABSTRACTS

for

NLUO's First Annual International
Conference on Finance, Economics,
Banking & Insolvency Laws

CONFERENCE ON SEPTEMBER 7- 8, 2024

SUBMISSION GUIDELINES

Abstracts should be from 300 - 500 words and must provide a clear overview of the research objectives, methodology, and key findings.

Full papers should be between 3,000 to 5,000 words adhering to the prescribed formatting guidelines.

All submissions will undergo a rigorous review process to ensure quality and relevance.

Accepted papers will have the opportunity for presentation during dedicated sessions or inclusion in the conference proceedings.

For further guidelines click [here](#)

IMPORTANT DATES

JULY 25, 2024

Abstract submission
deadline

AUGUST 5, 2024

Acceptance of
notification

AUGUST 25, 2024

Paper submission
deadline

SEPTEMBER 7-8, 2024

Conference
date